

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.02.2024 AT 2.45 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/56/95/AMR/2023		95 of IBC	IndusInd Bank Limited Vs. Nukala Venkata Satyanarayana & Vamsee Teja Modern Rice Pvt Ltd

**ORDER**

Objections to the RP's report not filed. Mr. Yahya Batatawala, Ld. Counsel for the Applicant and Mr. Anil Kumar Palla, Ld. Counsel for the PG present. Mr. Rajesh Chillale, RP present in person. At the request of Ld. Counsel for the PG, for filing objections to the RP's report and counter, list the matter on 21.03.2024.

sd/-

**SANJAY PURI  
MEMBER (TECHNICAL)**

sd/-

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**